

BENCH-II

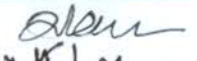
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP (Appeal) No. 548/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH AUGUST, 2018, 10:30 A.M

Name of the Company	As Idea Communication Factory Pvt. Ltd. -Vs- ROC, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS Mohan Ran Gouke PC Applicant Co 
16/8/18

132. 16-08-2018 – CP(Appeal) No. 548/KB/2018 – AS Idea
Communication Factory Pvt. Ltd. Vs. ROC, WB

O R D E R

The Ld. PCS for the Appellant appeared.

Perused the records. Heard the Ld. PCS.

The matter to come up for further consideration on 31-08-2018.

Sd

(MADAN B GOSAVI)
MEMBER(JUDICIAL)